

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/4(KB)2013
COMP.APPL/389(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	ABHYUDYA TRADING LTD. & ANR VS JATIA COTTON MILLS LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For Respondent No. 3
Mr. Aditya Kanodia, Adv.]
Ms. Suparna Sardar, Adv.]
Mr. Tanmoy Sett, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **30.08.2024**.

**Anamitra Pal
Court Officer**